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Title: Need for CBI investigation into MARAD riots which took place in 2002 and 2003 in Kozhikode district, Kerala.

SHRI A. SAMPATH (ATTINGAL): My request to the Government is to order a CBI inquiry into the worst ever communal conflagration in the history of Kerala since Independence. It happened on 2nd May, 2003. One evening, nine persons were hacked to death. On the search it Marad in Kogikode district. Subsequently, the then Government of Kerala, UDF Government, constituted an Inquiry Commission which was headed by Justice Thomas P. Joseph. That Commission made certain revelations. The then Police Commissioner deposed before that Commission that it was an operation carried out by a well-knit organization. It was a quick and sudden attack. It was over within 10 minutes of time that such an attack happened. Not only that, that Commission has made it very clear that there may be some foreign elements behind that. The persons, who have made evidence before the Commission, have stated about a Finance Minister also. The finance was given and the weapons were collected and stored.

MR. CHAIRMAN: Please put your demand.

SHRI A. SAMPATH : There was a conspiracy and because of that such an attack happened. The then Home Minister of the subsequent LDF Government wrote to the Government of India. His first letter was dated 12th September 2006. Four times, the Government of Kerala has requested for a probe and investigation by multifarious agencies, including the Central Bureau of Investigation, Intelligence Bureau and Directorate of Revenue Intelligence. They should be entrusted with the job of inquiring into it and to bring out the real culprits behind the Marad communal riots. So, the justice should be done to the State of Kerala.

SHRI P.K. BIJU: Mr. Chairman, Sir, I also want to associate myself with the issue raised Shri A. Sampath.

MR. CHAIRMAN: All right. Your name will be associated with this issue.